

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 1377/95

Transfer Application No.

Date of Decision 5.1.1996

Shri A.M.Choudhary

Petitioner/s

Shri P.G.Zare

Advocate for  
the Petitioners

Versus

Union of India

Respondent/s

Advocate for  
the Respondents

CORAM :

Hon'ble Shri. B.S.Hegde, Member (J)

Hon'ble Shri. M.R.Kolhatkar, Member (A)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?

*M.R.K. Kolhatkar*

(M.R.KOLHATKAR)

MEMBER (A)

*B.S.Hegde*

(B.S.HEGDE)

MEMBER (J)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
BOMBAY**

OA. NO. 1377/95

Friday, this the 5th day of January, 1996

Hon. Shri B.S.Hegde, Member (J)

Hon. Shri M.R.Kolhatkar, Member (A)

Shri Anilkumar Mohanlal Choudhary  
Rly.Qtrs. R.B/II/992/5  
Waldhuni, Kalyan.  
Dist. Thane (M.S.)

By Advocate Shri P.G.Zare ... Applicant

v/s.

The Union of India, through  
The Secretary, Railway Recruitment Board,  
Bombay Central Divisional Office Compound,  
Bombay. ... Respondents

## ORAL ORDER

(Per : Shri B.S.Hegde, Member (J))

Heard Shri P.G.Zare for the applicant. In this OA. he states that the applicant has passed the written test and appeared for the Psychological test, however, he was not called for the final interview on 20.11.1995 and 9.12.1995 respectively. Thereby, it is obvious that he has not passed in Psychological test hence he was not called for the interview. In the circumstances, the OA. is without merit and the same is dismissed.

Mr. Kolb & Son

(M.R.KOLHATKAR)

**MEMBER (A)**

(B. S. HEGDE)

MEMBER (3)

Mr.